

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

UNSTARRED QUESTION NO. 3441

TO BE ANSWERED ON THE 18th December, 2015/Agrahayana 27, 1937 (SAKA)

FRAUDULENT COMPANIES

QUESTION

3441. Shri PINAKI MISRA:

Will the Minister of FINANCE be pleased to state:

- whether certain companies have been fraudulently taken huge loans from the consortium of banks;
- if so, the details thereof;
- whether any action has been taken/being taken by the Government against such companies officials involved therein; and
- if so, the details thereof?

ANSWER

The Minister of State in the Ministry of Finance

(SHRI JAYANT SINHA)

(a) & (b): Details of the advance related fraud cases of Rs 1 Lakh and above informed by Reserve Bank of India(RBI) are as under:

Advance related fraud cases of Rs1 lakh and above reported under the heading "Cheating and Forgery"							
2012-13		2013-14		2014-15		April 2015- Sep 2015	
No of cases	Amount involved in crore	No of cases	Amount involved in crore	No of cases	Amount involved in crore	No of cases	Amount involved in crore
1482	3870.81	1520	5591.26	1651	11083.11	861	4920.03

(c) & (d): On receipt of fraud reports from banks, various aspects related to the frauds are examined and concerned banks are advised to report the case to Central Bureau of Investigation(CBI)/ Police/ Serious Fraud Investigation Office(SFIO) and take further action against the companies and the persons involved.
